

SL. No. 22/24

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH AT KOLKATA

O.A. 180 of 2023/EZ

In the matter of :

In Re: Unchecked cattle shed on the opposite side of police outpost in
Bidhannagar, dispute regarding its demolition

...Applicant

VS

Additional Chief Secretary, Department of Environment West
Bengal & Ors

....Respondents

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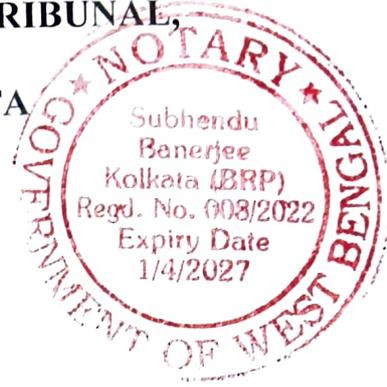
30 APR 2024

Paushali Banerjee
PAUSHALI BANERJEE
Advocate
7A, Kiron Shankar Roy Road,
Kolkata-700001

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH AT KOLKATA**

O.A. 180 of 2023/EZ

In the matter of :



In Re: Unchecked cattle shed on the opposite side of police outpost in Bidhannagar, dispute regarding its demolition

...Applicant

VS

Additional Chief Secretary, Department of Environment West Bengal & Ors

....Respondents

Affidavit of Bidhannagar Municipal Corporation:

I, Fatema Nissa, daughter of Ainul Haque , aged about 37 years, by faith - Islam, by occupation - Service, working for gain as the Law Officer, Bidhannagar Municipal Corporation having office at Bidhannagar Municipal Corporation, Poura Bhawan, FD-415A Salt Lake, Sec-III, Kolkata -700106 do hereby solemnly affirm and say as follows: -

1. I know the facts and circumstances of the case. I have been duly authorised by the Bidhannagar Municipal Corporation and otherwise competent to affirm this affidavit on its behalf.

A. That the Hon'ble Tribunal was pleased to constitute a committee vide order dated 07/12/23 , the State board was the Nodal Body and this Hon'ble Tribunal also directed the State Board to file an inspection report.

- B. The committee so constituted by this Hon'ble Tribunal inspected the area in question on 14/01/23. The committee report was accordingly filed by the State Board before this Hon'ble Tribunal. The Committee during its inspection found two numbers of cattle sheds with around seventy five number of cattle in two sheds.
- C. I say that the Corporation issued a stop notice dated 13/03/24 to individual Cattle Shed owners directing the owners to stop throwing waste into the public sewerage system. The copy of the notice dated 13/03/24 is annexed herewith and marked as annexure A.
- D. I say that the Corporation on 20/03/24 issued a hearing notice to all the Cattle shed owners directing them to be present before the authority on 3/04/24. The copies of hearing notices dated 20/03/24 are annexed herewith and marked as Annexure B.
- E. I say that a hearing was held on 3/04/24, when the cattle shed owners were present, the Corporation in order dated 19/04/24 directed the cattle shed owners to remove the cattle sheds from the subject premises and relocate to a suitable location within 4 weeks from the receipt of the order. Copy of order dated 19/04/24 is annexed herewith and marked as Annexure C .



That the statements made in foregoing paragraphs 1 C, 1D and 1E are true to my knowledge, those made paragraphs nos. 1A and 1B are true to my information derived from records which I verily believe to be true and rest are my respectful submissions before this Learned Tribunal.

VERIFICATION

I, Fatema Nissa, daughter of Ainul Haque , aged about 37 years, by faith - Islam, by occupation - Service, working for gain as the Law Officer, Bidhannagar Municipal Corporation having office at Bidhannagar Municipal Corporation, Poura Bhawan, FD-415A Salt Lake, Sec-III, Kolkata -700106, do hereby verify that Para no-1B of the Affidavit are true to the best of my knowledge and belief, rest are humble submissions before this Hon'ble Court and no part of the report is false and nothing has been concealed therefrom.

Verified at Kolkata on this 30th day of April, 2024.

Prepared in my office

Paushali Banerjee

Advocate

Fatema Nissa

DEPONENT
Attested

Law Officer & SPIO
Bidhannagar Municipal Corporation



Solemnly Affirmed and
Declared before me U/S
139 CPC & U/S 297 Cr. P.C.

Subhendu Banerjee
Notary
Govt. of West Bengal
30.04.2024

30 APR 2024

SUBHENDU BANERJEE
Notary, Govt. of W.B.
Regd. No.-008/2022
High Court, Calcutta



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

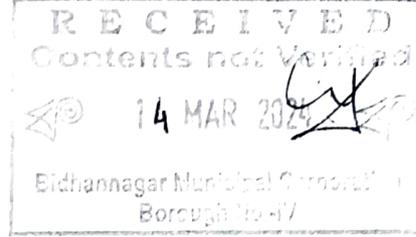
Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata - 700106

Memo No- /BMC/GS/2024

Date:

To,

1. Sri Ratan Kr. Dey.
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost.
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC



Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

Sub: 'Notice to Stop' throwing waste into the public sewerage system

With reference to the above a field enquiry was conducted at the cattle sheds operating opposite Jagatpur Police outpost within ward no. 20 of Bidhannagar Municipal Corporation on 04.01.2023 by the Committee Members as per the Hon'ble National Green Tribunal's order.

At the time of inspection it was found that no measure and safeguard was taken for disposal of waste and the cattle sheds are running without any valid license or permission from any appropriate authority.

Therefore, you are requested to **STOP** disposing of any unprocessed waste directly into the nearby canal which is a public sewerage system. Any failure to comply will lead to action as per law.

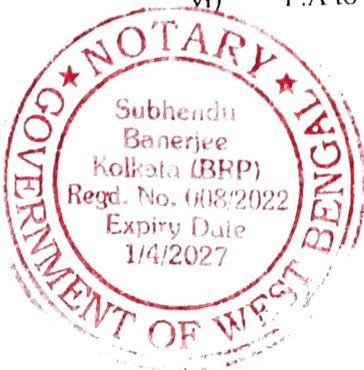
sd.
Commissioner
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:- 13-03-2024

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation



sd.
Commissioner
Bidhannagar Municipal Corporation



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 854/BMC/GS/2024

Date: 20/03/24

To,

1. Sri Ratan Kr. Dey.
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: In re.: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition' sou moto case before the Hon'ble National Green Tribunal & Memo No. 779/1(6)/BMC/GS/2024 dated 13.03.2024

Sub: Hearing as on 03.04.2024

With reference to the captioned matter, the undersigned is directed to inform that '**Notice to Stop**' throwing waste into the public sewerage system was issued on 13.03.2024 by the Bidhannagar Municipal Corporation authority

In this respect, a **hearing will be held on 03.04.2024 at 12 noon** in the Chamber of the Commissioner, Bidhannagar Municipal Corporation, Poura Bhawan, 4th floor, FD-415A, Sector – III, Salt Lake City, Kolkata 700106.

You are requested to remain present in the aforesaid hearing with all relevant documents in support of your contentions.

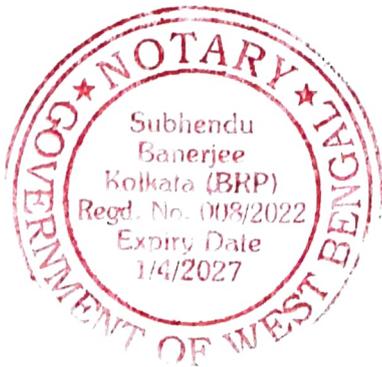

Sanjib Datta
Superintending Engineer
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner, Bidhannagar Municipal Corporation
- vii) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation



Superintending Engineer
Bidhannagar Municipal Corporation



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Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 854/BMC/GS/2024

Date: 20/03/24

To,

1. Sri Ratan Kr. Dey. — [Signature]
2. Sri Bapi Dey — [Signature]
3. Sri Avay Mahato — [Signature]
4. Sri Manu Pal — [Signature]
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal.
Ward No. 20 under BMC

Ref: In re.: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition' sou moto case before the Hon'ble National Green Tribunal & Memo No. 779/1(6)/BMC/GS/2024 dated 13.03.2024

Sub: Hearing as on 03.04.2024

With reference to the captioned matter, the undersigned is directed to inform that 'Notice to Stop' throwing waste into the public sewerage system was issued on 13.03.2024 by the Bidhannagar Municipal Corporation authority

In this respect, a hearing will be held on 03.04.2024 at 12 noon in the Chamber of the Commissioner, Bidhannagar Municipal Corporation, Poura Bhawan, 4th floor, FD-415A, Sector – III, Salt Lake City, Kolkata 700106.

You are requested to remain present in the aforesaid hearing with all relevant documents in support of your contentions.

[Signature]
Superintending Engineer
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner, Bidhannagar Municipal Corporation
- vii) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation



Superintending Engineer
Bidhannagar Municipal Corporation



8

Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

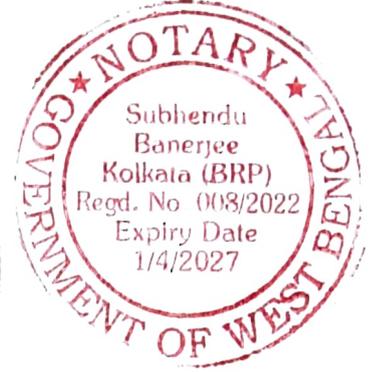
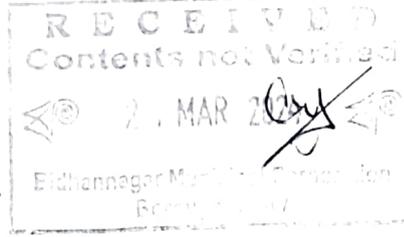
Memo No- /BMC/GS/2024

Date:

To.

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal.
Ward No. 20 under BMC

Ranjit =??
Shah



Ref: In re: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition' sou moto case before the Hon'ble National Green Tribunal & Memo No. 779/1(6)/BMC/GS/2024 dated 13.03.2024

Sub: Hearing as on 03.04.2024

With reference to the captioned matter, the undersigned is directed to inform that '**Notice to Stop**' throwing waste into the public sewerage system was issued on 13.03.2024 by the Bidhannagar Municipal Corporation authority

In this respect, a **hearing will be held on 03.04.2024 at 12 noon** in the Chamber of the Commissioner, Bidhannagar Municipal Corporation, Poura Bhawan, 4th floor, FD-415A, Sector – III, Salt Lake City, Kolkata 700106.

You are requested to remain present in the aforesaid hearing with all relevant documents in support of your contentions.

Superintending Engineer
Bidhannagar Municipal Corporation

Memo No- 854 /11(7) /BMC/GS/2024

Date:- 25/03/24

Copy forwarded for information to

- i) Chairperson. (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner, Bidhannagar Municipal Corporation
- vii) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation

Rudramath Mandal

Sangit Shattacharya
20/03/24
Superintending Engineer
Bidhannagar Municipal Corporation

Received but Content not Verified
Office of the Councillor, Ward No. 20
Bidhannagar Municipal Corporation

24/3/24



9

Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata - 700106

Memo No- 854/BMC/GS/2024

Date: 20/03/24

To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: In re.: 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition' sou moto case before the Hon'ble National Green Tribunal & Memo No. 779/1(6)/BMC/GS/2024 dated 13.03.2024

Sub: Hearing as on 03.04.2024

With reference to the captioned matter, the undersigned is directed to inform that 'Notice to Stop' throwing waste into the public sewerage system was issued on 13.03.2024 by the Bidhannagar Municipal Corporation authority

In this respect, a hearing will be held on 03.04.2024 at 12 noon in the Chamber of the Commissioner, Bidhannagar Municipal Corporation, Poura Bhawan, 4th floor, FD-415A, Sector - III, Salt Lake City, Kolkata 700106.

You are requested to remain present in the aforesaid hearing with all relevant documents in support of your contentions.


Sanjib Bhattacharya
Superintending Engineer
Bidhannagar Municipal Corporation

Memo No- /BMC/GS/2024

Date:-

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) Law Officer, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner, Bidhannagar Municipal Corporation
- vii) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation



Superintending Engineer
Bidhannagar Municipal Corporation



Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- 1208 /BMC/GS/2024

Date: 19.04.2024

To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC

Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

Sub: Order passed by Municipal Commissioner, Bidhannagar Municipal Corporation

In reference to the above, a copy of the **Order No. 485/BMC/Law/HNGT/OA/180 of 2023/EZ dated 19.04.2024 passed by the Municipal Commissioner, Bidhannagar Municipal Corporation** is enclosed herewith.

You are requested to take necessary action from your end.

Jussa
19/04/2024
Law Officer, W.B.L.S.
Bidhannagar Municipal Corporation

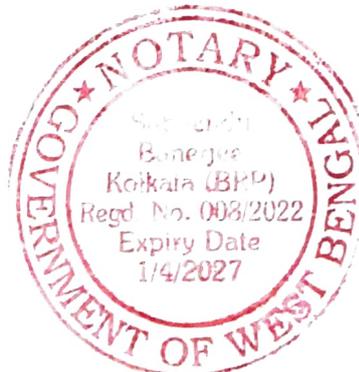
Memo No- 1208/1(C) /BMC/GS/2024

Date:- 19.04.2024

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner. Bidhannagar Municipal Corporation

Jussa
19/04/2024
Law Officer, W.B.L.S.
Bidhannagar Municipal Corporation





Tel: 2334-0314
Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Order No- 485 /BMC/Law/HNGT/OA/180 of 2023/EZ

Date: 19-09-2024

In
Original Application No. 180 of 2023/EZ
In Re: Unchecked cattle sheds on the opposite side of police outpost in
Bidhannagar, dispute regarding its demolition

In solemn compliance to the order dated 07.12.2023 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in the above mentioned case, the instant proceeding is drawn upon. The instant case was taken up suo moto on the basis of a newspaper article published in Ananda Bazar Patrika on 05.12.2023 in vernacular Bengali Language.

The Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, constituted a committee, comprising of the following members:-

- i) Senior Scientist, West Bengal Pollution Control Board;
- ii) Senior Scientist, Central Pollution Control Board;
- iii) Municipal Commissioner of the Bidhannagar Municipal Corporation or any Senior Officer assigned by him; and
- iv) Commissioner of Police, Bidhannagar or any Senior Officer assigned by him.

The State Board is directed to act as the Nodal Body for all logistic purposes.

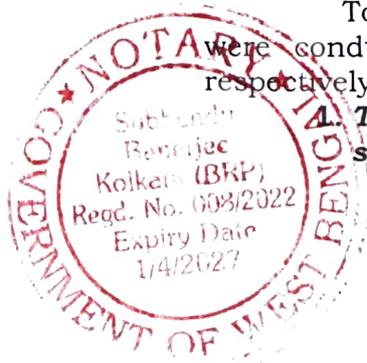
Accordingly, a joint inspection was conducted by the nominated members of the Committee on 04.01.2024 and an inspection report was submitted by the Committee dated 15.01.2024. The remarks contained therein are as follows:

“Remarks: The cattle shed are operating without valid licenses and environmental safeguards. The owners should obtain all necessary applicable clearances from all concerned departments/authorities.”

Subsequently, on the basis of the Inspection Report dated 15.01.2024, a notice to stop was issued by the Bidhannagar Municipal Corporation authority to stop/restrain any unprocessed waste from being disposed off into the public sewerage system by the cattle sheds operating opposite to Jagatpur Police outpost within ward no. 20 of Bidhannagar Municipal Corporation (in short BMC), hereinafter referred to as the subject premise. Any failure to comply will lead to action as per law. The 'Notice to Stop' throwing waste into the public sewerage system dated 13.03.2024 was duly communicated to the cattle shed owners and or occupiers.

To ascertain the present status at the subject premise, inspections were conducted by the officials of BMC on 15.03.2024 and 01.04.2024 respectively. The inspection observations are as following:

1. Two cattle sheds were found located on the bank of a feeder sewage canal opposite the Jagatpur Police outpost. It was





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Tel: 2334-0314

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Bidhannagar Municipal Corporation

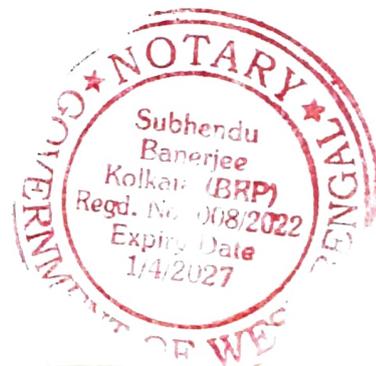
Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

learnt that the canal starts near Joramandir Baguihati and drains into the Kestopur Canal. The two cattle sheds together occupy approx. 40 ft X 40 ft area.

- 2. One cattle shed is owned by Sri Ratan Kr. Dey. His son, Sri Bapi Dey, who was present during the inspection, claimed that the cattle shed is constructed on own land and is running for more than forty years. It has 62 cattle (cows and buffaloes). The other cattle shed is run by Sri Avay Mahato and has 13 cattle (cows). This shed is constructed on land owned by Sri Manu Pal. The two shed have bamboo structure with tiled roof. Milk extracted is sold to local vendors.**
- 3. The liquid & solid waste including animal excreta, floor wash etc is discharged directly into the sewage canal. However, no obstruction of normal flow (due to solid discharge) of canal water was observed during inspection. But it is reducing the depth and width of the canal.**
- 4. The locality is congested mixed locality with residential and commercial establishments' co-exsiting side by side. Two storied buildings (owners:- Parimal Poddar and Pakhi Majumder) and some temporary structure of tenement exists immediately next to the cattle shed and these are also very close to the earthen embankment of the feeder sewage canal.**
- 5. Owner constructed cattle sheds penetrates into the private property.**
- 6. Apart from this the complaints of the local people about the unpleasant smell coming out of the cattle.**
- 7. The owner of the cattle sheds could not show any statutory licence during the inspection.”**

Thereafter, a notice for hearing was issued upon the cattle shed owners/occupiers, and the hearing was conducted on 03.04.2024 at 12 noon at the office of the BMC. At the time of hearing on 03.04.2024, in the Chamber of Municipal Commissioner, BMC the following individuals were present:

- (i) Ratan Kr Dey
- (ii) Bapi Dey
- (iii) Rajib Ghosh
- (iv) Abhoy Mahato





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Fax: 2358-4235

Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

At the time of hearing, Sri Ratan Kr. Dey submitted that the cattle shed were operated since 1975 at the subject premise and at present there are 24 cows and 19 buffaloes. Sri Rajib Ghosh submitted that there are 17 cows in their cattle shed. It was also admitted that no license from any authority was obtained by them to run the cattle shed. However, they requested for some reasonable time of about three months to be given to them for their cattle sheds to be relocated to another suitable place.

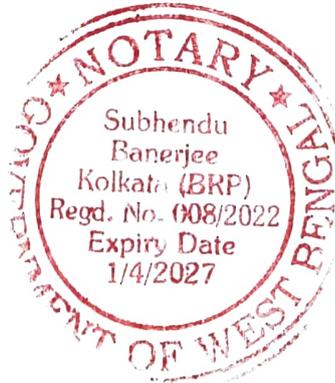
ORDER

Under the facts and circumstances, the undersigned therefore directs the owners and or occupiers/of the cattle sheds of the subject premise opposite to Jagatpur Police outpost within ward no. 20 of Bidhannagar Municipal Corporation to remove the cattle shed(s) from the subject premises within 4 (four) weeks from the receipt of this order and relocate to a suitable location, failing which this Corporation will take appropriate steps without any further reference as per provisions of relevant rules and acts of West Bengal Municipal Corporation Act-2006.

All concerned are to be informed accordingly.


19.04.2024.

Commissioner
Bidhannagar Municipal Corporation



14

Date - 19.04.2024



To,
Sri Ratan Kr. Dey,
Opposite side of Jagatpur Police Outpost,
BB-1s Canal, Xestopur Canal,
Ward No. 20 under B.M.C.

Memo No. 1208/BMC/ST/2024

Date - 19.04.2024



To,
Sri Bapi Dey,
Opposite side of Jagatpur Police Outpost,
BB-1, Canal, Xestopur Canal,
Ward No. 20 under B.M.C.



BIDHANNAGAR MUNICIPAL CORPORATION
Poura Bhawan, FD-415A, Sector-III,
Salt Lake City, Kolkata-700 106

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Memo NO. 1208/BMC/CS/2024.

Date. 19-04-2024.



To.
Sri Avay Mahato.
Opposite side of Jagatpur Police Outpost,
BB-1, Canal, Kestopur Canal,
Ward No. 20 under BMC.

Law.

BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III,
Salt Lake City, Kolkata-700 106



16



Sign In

Register



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You are here Home>> Track Consignment



Track Consignment

[Quick help](#)

* Indicates a required field.

* Consignment Number

EW379092052IN

[Track More](#)

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
BNCC Block BO BPC	22/04/2024 20:39:08	700159	17.70	Inland Speed Post	Bangur Avenue SO

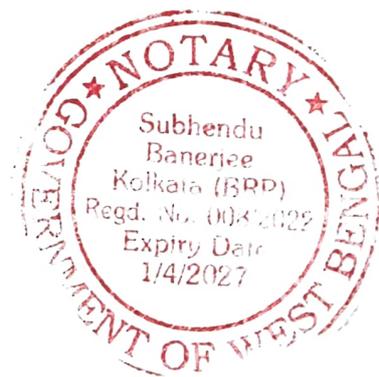
Event Details For : EW379092052IN

Current Status : Item Redirected to Aswini Nagar SO Insufficient Address

Date	Time	Office	Event
23/04/2024	11:56:08	Krishnapur SO North 24 Parganas	Item Redirected to Aswini Nagar SO Insufficient Address
23/04/2024	08:56:21	Krishnapur SO North 24 Parganas	Item Received
22/04/2024	20:39:08	BNCC Block BO BPC	Item Booked

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- Website Policies
- Contact Us
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- Help



17



Sign In

Register



FA

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हिन्दी



You are here Home>> Track Consignment

Track Consignment

Quick help

* Indicates a required field.

* Consignment Number

EW379092049IN

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
BNCC Block BO BPC	22/04/2024 20:39:08	700102	17.70	Inland Speed Post	Bangur Avenue SO

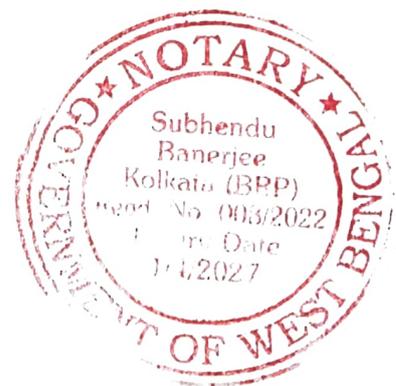
Event Details For : EW379092049IN

Current Status : Item Redirected to Krishnapur SO North 24 Parganas Insufficient Address

Date	Time	Office	Event
23/04/2024	10:23:10	Bidhan Nagar IB Market SO	Item Redirected to Krishnapur SO North 24 Parganas Insufficient Address
23/04/2024	08:26:19	Bidhan Nagar IB Market SO	Item Received
22/04/2024	20:39:08	BNCC Block BO BPC	Item Booked

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24, 17:24

Track Consignment



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भारत पोस्ट



India Post



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Track Consignment

Quick help

* Indicates a required field.

* Consignment Number

EW379092066IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
BNCC Block BO BPC	22/04/2024 20:39:08	700055	17.70	Inland Speed Post	Bangur Avenue SO	23/04/2024 16:25:50

Event Details For : EW379092066IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
23/04/2024	16:25:50	Bidhannagr CC Block SO	Item Delivered(Addressee)
23/04/2024	14:42:39	Bidhannagr CC Block SO (Beat Number:4)	Item Delivered [To: ds (Addressee)]
23/04/2024	09:33:06	Bidhannagr CC Block SO	Out for Delivery
23/04/2024	08:55:49	Bidhannagr CC Block SO	Item Received
22/04/2024	20:39:08	BNCC Block BO BPC	Item Booked

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Tel: 2334-0314

Fax: 2358-4235

Bidhannagar Municipal Corporation

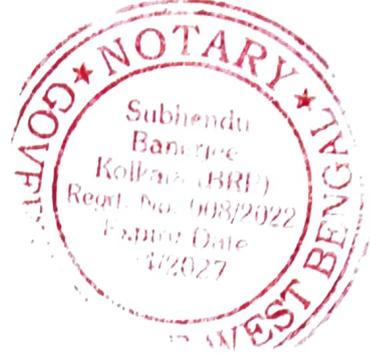
Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo No- /BMC/GS/2024

Date:

To,

1. Sri Ratan Kr. Dey,
2. Sri Bapi Dey
3. Sri Avay Mahato
4. Sri Manu Pal
5. All Owners/Occupiers of Cattle Shed
Opposite side of Jagatpur Police Outpost,
BB-1, Canal
Kestopur Canal,
Ward No. 20 under BMC



Ref: Order of the Hon'ble National Green Tribunal dated 07.12.2023 in case Original Application No. 180/2023/EZ **In re.:** 'Unchecked cattle sheds on the opposite side of Police outpost in Bidhannagar, dispute regarding its demolition'

Sub: Order passed by Municipal Commissioner, Bidhannagar Municipal Corporation

In reference to the above, a copy of the **Order No. 485/BMC/Law/HNGT/OA/180 of 2023/EZ dated 19.04.2024** passed by the **Municipal Commissioner, Bidhannagar Municipal Corporation** is enclosed herewith.

You are requested to take necessary action from your end.

sd/-

Law Officer, W.B.L.S.
Bidhannagar Municipal Corporation

Memo No- ^{1208/1(6)} /BMC/GS/2024

Date:- 19.04.2024

Copy forwarded for information to

- i) Chairperson, (Borough-4) Bidhannagar Municipal Corporation
- ii) Councillor of Ward No- 20, Bidhannagar Municipal Corporation.
- iii) Joint Municipal Commissioner, Bidhannagar Municipal Corporation
- iv) Senior Environmental Engineer & In charge, Salt Lake Regional Office, Nodal Officer, West Bengal Pollution Control Board
- v) P.A to Hon'ble Mayor, Bidhannagar Municipal Corporation
- vi) P.A. to Commissioner, Bidhannagar Municipal Corporation

F. S. Banerjee 23/4/24

MDHKK 23/4/24

J. S. Banerjee 19/04/2024

Law Officer, W.B.L.S.
Bidhannagar Municipal Corporation

